

Calcutta High Court (Original Side)

Peonbook Report From 09-07-2021 To 09-07-2021 For (All) Maincase & (All)

Pending : 9 and Disposal : 0

Sl No.	Case No.	Date of Registration	Cause Title	Advocate
1	EC/83/2021	09-07-2021	MAGMA FINCORP LIMITED VS MAITREE ASSOCIATES AND ORS.	SINHA AND CO.
2	EC/84/2021	09-07-2021	MAGMA FINCORP LIMITED VS SHARAD MARWAHA AND ORS.	K. K. PANDEY
3	EC/85/2021	09-07-2021	GIMPEX PVT LTD. VS M/S. AANCHAL CEMENT LTD.	ARNAB MUKHERJEE
4	PLA/207/2021	09-07-2021	IN THE GOODS OF ALOKA HAZRA, DECEASED VS NA	SABYASACHI SEN
5	PLA/208/2021	09-07-2021	IN THE GOODS OF SUSHIL NATVARLAL ADALJA, DECEASED VS NA	JAVED MAJID
6	PLA/209/2021	09-07-2021	IN THE GOODS OF ASWINI KUMAR DAS (DEC) VS N/A	SAMRAT MUKHERJI
7	PLA/210/2021	09-07-2021	IN THE GOODS OF SRI HARIDAS DAS (DEC) VS N/A	SIDHANT CHOWDHARY
8	PLA/211/2021	09-07-2021	IN THE GOODS OF PRANATI MUKHERJEE, DECEASED VS NA	RATAN PAL
9	WPO/245/2021	09-07-2021	SMT. MAMATA GUHA RAY VS KOLKATA MUNICIPAL CORPORATION AND ORS.	M/S. RAJENDRA LAL DUTT AND ORS.

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